

place of women in our society and highlight the aspirations and problems of the youth; and

- (f) seek to promote a scientific temper amongst the viewers.

The Selection Committee will also ensure that the guidelines prescribed by the Government for certification of films for public exhibition by the Central Board of Film Certification are strictly observed in the matter of assessment of the suitability of the proposed TV programmes.

[*Translation*]

Thakur Paper Mill, Samastipur

213. SHRI SANTOSH KUMAR GANGWAR: Will the PRIME MINISTER be pleased to state:

(a) whether Government are aware that Thakur Paper Mill, Samastipur (Bihar) is closed for the last several years due to unauthorised lockout;

(b) if so, the details of the action taken in this regard; and

(c) the proposal under consideration to re-open the said mill?

THE MINISTER OF STATE IN THE PRIME MINISTER'S (SHRI KAMAL MORARKA): (a) to (c). M/s Thakur Paper Mills Ltd. (TPML) has been lying closed since March, 1982. It has been reported that efforts of the financial institutions to draw up proposals, in consultation with the State Government of Bihar for removing the difficulties being faced by the unit have not been successful. The Industrial Finance Corporation of India (IFCI) has initiated steps for execution of the order for sale obtained in 1971 with regard to mortgaged properties of TPML.

[*English*]

Threat by Militants in Tamil Nadu

214. SHRI B. DEVARAJAN: Will the PRIME MINISTER be pleased to state:

(a) whether it has come to the notice of the Union Government that militants had resorted to certain threats in some places in Tamil Nadu recently;

(b) whether the Union Government had held any discussion with the State Government regarding day-to-day activities of the militants in the State; and

(c) if so, the steps taken to prevent the militants from indulging in any violent acts and threats?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI SUBODH KANT SAHAY): (a) and (b). Yes, Sir.

(c) The Government of Tamil Nadu have intimated that Police action has been intensified against the militants. The Central Government have also provided para-military forces to the State to support the law and order mechanism in the State.

Status of Tehsil of Fatehgarh Churlan (Punjab)

215. SHRI KIRPAL SINGH: Will the PRIME MINISTER be pleased to state:

(a) whether a demand to give Fatehgarh Churlan (Punjab) the status of Tehsil is pending with the Government since long; and

(b) if so, the decision taken thereon?